

**HARYANA VIDHAN SABHA**

**V SESSION**

**BULLETIN NO. 2**

**Tuesday, the 15<sup>th</sup> March, 2016**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 15<sup>th</sup> March, 2016 from 10.00 A.M. to 2.16 P.M.)

**I. RAISING THE MATTER OF ADJOURNMENT MOTION**

As soon as the Question Hour was to start, Shri Abhay Singh Chautala, Leader of the Opposition stood at his seat and urged the Speaker to take up the Adjournment Motion given of by him regarding violent incidents recently occurred in the State before the Question Hours and rest of the Business be taken up after it. He demanded discussion on this issue. The Speaker informed that this Adjournment Motion will be taken up on 21.03.2016.

**II. CONGRATULATION ON BIRTHDAY OF THE HEALTH MINISTER SHRI ANIL VIJ AND SHRI ABHE SINGH YADAV, MLA.**

The Speaker, on behalf of the House, congratulated on the Health Minister Shri Anil Vij and Shri Abhe Singh Yadav, M.L.A. on their Birthday

**III. QUESTIONS**

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
16	11	1	-	25

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Unstarred: 10

**IV. WELCOME TO THE TEACHERS AND STUDENTS OF PARTAP PUBLIC SCHOOL, JUNDLA DISTRICT, KARNAL**

During the Questions Hour, the Speaker welcomed the Teachers and Students of Partap Public School, Jundla, District Karnal, who were sitting in the Visitor's Gallery to witness the proceedings of the House.

**V. MOTION UNDER RULE 121**

The Parliamentary Affairs Minister moved -

That the provisions of Rules 231, 233, 235 and 266 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the:-

- (i) Committee on Public Accounts;
- (ii) Committee on Estimates;
- (iii) Committee on Public Undertakings; and
- (iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2016-2017 be suspended.

He also moved -

That this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2016-2017, keeping in view the proportionate strength of various parties/groups in the House.

**The motion was put and carried.**

**VI. RAISING THE ISSUE OF DISRESPECT TO THE GOVERNOR AND INSULT OF THE HOUSE BY THE MEMBERS OF THE INDIAN NATIONAL CONGRESS PARTY.**

The Health Minister raised the issue of disrespect to the Governor and insult of the house by the Members of the Indian National Congress Party shown in the House yesterday. He further stated that some members of the Indian National Congress Party tore the copies of the Governor's Address in the well of the House which is a contempt of the House and violation of Rule 17 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and demanded stern action against them.

Shri Abhey Singh Chautala, Leader of Opposition also spoke on this matter and urged the Speaker that the condemnation motion passed against his party members by the House, may be withdrawn as his party was not against the Governor's Address. He had only raised the S.Y.L. Canal issue which was a concern of Haryana. He further stated that if the condemnation

motion is not withdrawn then they will be compelled for a walkout. The Chief Minister urged the Speaker that if Shri Abhey Singh Chautala, Leader of Opposition on behalf of his party is ready to apologize, then this matter can be reviewed. But Shri Abhey Singh Chautala, denied to apologize.

## **VII. WALK-OUT**

All the Members from the Indian National Lok Dal and a Member from the Shiromani Akali Dal present in the House staged a walk out as a protest against non-withdrawal of the condemnation Motion against the Members of the Indian National Lok Dal passed by the House yesterday.

## **VIII. SUSPENSION OF THE MEMBERS FROM THE HOUSE/ COMMITTEES**

On the suggestion made by the Health Minister and agreed by the House, the Parliamentary Affairs Minister, with the permission of the Speaker, moved-

कि दिनांक 14 मार्च, 2016 को श्री जयवीर सिंह, श्री कुलदीप शर्मा व श्री जगदीर सिंह मलिक, विपक्ष के सदस्यों द्वारा महामहिम राज्यपाल के अभिभाषण के दौरान जान-बूझकर बाधा डालने व इस महान सदन की बैल में आकर महामहिम राज्यपाल महोदय के अभिभाषण की प्रतियां फाड़कर हरियाणा विधान सभा के इस महान सदन की गरिमा का घोर अपमान किया जो कि सदन के विशेषाधिकार का हनन था और सदन की अवमानना थी इसलिए उनके खिलाफ कड़ी से कड़ी कार्रवाई करते हुए इन सदस्यों को विधान सभा के इस महान सदन की कार्रवाई में भाग लेने के लिए छह महीने के लिए तथा हरियाणा विधान सभा की समितियों में भाग लेने के लिए एक वर्ष के लिए निलंबित किया जाए ।

**The motion was put and carried.**

## **IX. REQUEST FOR CALLING BACK THE SUSPENDED MEMBERS OF INDIAN NATIONAL CONGRESS PARTY**

After the above said motion, Shri Abhey Singh Chautala, Leader of the Opposition requested the Speaker that the suspended members of the Indian National Congress Party be called back in the House so that they can also participate in the proceedings of the House.

## **X. PAPER LAID ON THE TABLE OF THE HOUSE**

The Finance Minister laid paper of the Haryana Value Added Tax (Amendment) ordinance, 2016 (Haryana ordinance No.1 of 2016) on the Table of the House.

## **XI. NOTICES OF CALLING ATTENTION MOTIONS**

When enquired, the Speaker informed the House that he had admitted the Calling Attention Notice No.6 regarding mushroom growth of diseases like Cancer, Hepatitis-B and C, day by day in the State given notice of by Shri Ravinder Singh and five other MLA's namely S/Shri Balkaur Singh, Kehar Singh, Nagender Bhadana, Rajdeep and Jaswinder Singh Sandhu for tomorrow i.e. 16.3.2016. Shri Abhay Singh Chautala, Leader of the Opposition sought the fate of their Party Members Calling Attention Notices given of by them, the Speaker informed the House that those were either under consideration or sent to the Government for comments.

When enquired, the Speaker informed Shri Jai Parkash, MLA that he had received a Calling Attention Notice No.29 regarding damage of crops caused recently by rains and hailstorms and the same has been sent to the Government for comments.

## **XII. RAISING THE MATTER OF APPOINTMENT OF THE ADMINISTRATOR IN JAT DHARAMSHALA, KURUKSHETRA.**

Shri Parminder Singh Dhull and Shri Abhay Singh Chautala, members from the Indian National Lok Dal raised the issue of appointment of Administrator in Jat Dharamshala, Kurukshetra and sought assurance from the Government to remove the Administrator from the above said Dharamshala.

The Finance Minister clarified the position in this regard and stated that a Committee is enquiring this matter and assured the members that as and when the report of the Committee will come, we will withdraw the Administrator from the Jat Dharamshala, Kurukshetra as early as possible.

## **XIII. DISCUSSION ON GOVERNOR'S ADDRESS**

Shri Subhash Barala, MLA, while moving the motion:-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on 14<sup>th</sup> March, 2016 at 2.00 P.M.’”

and spoke for 32 minutes.

Shri Abhe Singh Yadav, MLA. seconded the motion and spoke for 15 minutes.

Sh.Abhey Singh Chautala, a member from the Indian National Lok Dal, spoke for 89 minutes.

**XIV. WELCOME TO THE FORMER SPEAKER, FORMER PARLIAMENTARY SECRETARY AND FORMER MEMBER OF THE HARYANA VIDHAN SABHA.**

During the discussion on the Governor's Address, the Deputy Speaker on behalf of the House, welcomed Shri Ashok Kumar Arora, Former Speaker, Shri Ram Pal Majra former Parliamentary Secretary and Shri Ramphal Kundu, former M.L.A. of the Haryana Vidhan Sabha who were sitting in the V.I.Ps. Gallery to witness the proceedings of the House.

The Speaker, with the sense of the House, extended the time of the Sitting of the House as under-

- (i) At 2.00 P.M. for 10 minutes.
- (ii) At 2.10 P.M. for 6 minutes.

The Deputy Speaker occupied the chair from 12.01 P.M. to 1.35 P.M.

The Sabha then adjourned till 10.00 A.M. on Wednesday, the 16<sup>th</sup> March, 2016.

**CHANDIGARH**  
**The 15<sup>th</sup> March, 2016.**

**SECRETARY**